

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

1.

**IA-1688(MB)2024 IN
C.P. (IB)/3176(MB)2019**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **15.04.2024**

NAME OF THE PARTIES:

Noble Co-Operative Bank Ltd

Vs.

Independent Tv Ltd

SECTION: 7, 66(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

IA-1688(MB)2024

1. Mr. Nadeem Shama a/w Hubab Sayyed, Ld. Counsel for the Applicant present through VC. Adv. Shankari Mishra, Ld. Counsel for the Liquidator/Respondent present through VC.
2. On request of Ld. Counsel for the Applicant, list this matter on **06.05.2024**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)